

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 553**

**TO BE ANSWERED ON WEDNESDAY, 19<sup>th</sup> JULY, 2017**

**EVMs**

553. SHRI PONGULETI SRINIVASA REDDY:  
SHRI M. CHANDRAKASI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of countries where elections are held using Electronic Voting Machines (EVMs);
- (b) whether the Government intends to introduce a system whereby an endorsement slip will be dispensed to the voter through a VVPAT machine attached to the EVM and if so, details thereof;
- (c) the details relating to reported incidents of malfunctioning of VVPAT machine of electronic voting machine during a demonstration exercise carried out before the Assembly bye-elections of Bhind Assembly constituency in April, 2017 in Madhya Pradesh along with the action taken in the matter;
- (d) whether Election Commission proposes to purchase VVPAT machines from ECIL and BEL; and
- (e) if so, the details thereof and the progress made thereon?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION  
TECHNOLOGY  
(SHRI P.P.CHAUDHARY)**

(a): The Election Commission has informed that the elections are held using Electronic Voting Machines (EVMs) in Namibia, Armenia, Bhutan, Australia, Bulgaria, Estonia, Italy, Switzerland, Canada, Mexico, USA, Argentina, Brazil and Venezuela.

(b): Yes, Madam.

(c): The Election Commission has informed that the incident pertains to the bye-election to Ater Assembly Constituency in **Bhind District** of Madhya Pradesh in Mar-Apr 2017, wherein it was claimed that on pressing 4 (four) different buttons on the machine, only the symbols of one party were printed. A detailed enquiry into the reported allegations of EVM tampering to favour a specific political party was conducted by the Commission. The Enquiry report clearly pointed out that the allegations were totally unsubstantiated and baseless. The technical examination of the Ballot Unit (BU), Control Unit (CU) and VVPAT unit, oral examination of the officials present and the data retrieved from the Control Unit have conclusively established that during the demonstration held on 31<sup>st</sup> March, 2017, symbols corresponding to the buttons pressed on the ballot unit were displayed. Therefore, there was no malfunctioning of the VVPAT unit.

(d) and (e): Yes, Madam. The Commission has informed that it has already placed work order on 19<sup>th</sup> May, 2017, for procurement of 8,07,500 VVPATs each from M/s Bharat Electronics Limited and M/s Electronics Corporation of India Limited.

\*\*\*\*\*